

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-237(PB)/2017

In the matter of :

ITD Cementation India Ltd.

....PETITIONER

Vs.

Baya Weaver Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant

: Mr. R. Sudhinder, Advocate
Ms. Ekta Bhasin, Advocate


For the Respondent/Corporate Debtor

: Mr. K. Datta, Advocate
Mr. Piyush Singh, Advocate
Mr. Shantam Parashar, Advocate

ORDER

Heard. Order reserved


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.10.2017